

24

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
C.P.(IB) No.13/BB/ 2017	-	Hearing	Rule-7 of I&B	24x7 Learning Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

1. **KARTHICK V.** 24X7 Learning Pvt Ltd. *Karthick*

PCS - 4680

IRP is present. He reported that the creditors have agreed in principle to appoint him as RP and the creditors will take decision on 15.08.2017. Therefore, the matter is adjourned to 21.08.2017.

PCS for petitioner is present. He has filed memo requesting the Tribunal to correct the order dated 28.04.2017 with regard to the date of incorporation.

Registry is directed to put up note along with the order. PCS reported that he has filed the order copy collected from the Tribunal for making rectification.

List it on 21.08.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)